

श्री बलजीत सिंह : वह जो गलत बयानी करते हैं, वह जो तवारीख को तोड़ मरोड़ रहे हैं, सारे हिन्दुस्तान के सामने वह चीज आनी चाहिए।

13.04 hrs.

PAPERS LAID ON THE TABLE

Annual Report of DVC and audit report and supplementary statement on flood situation in the country.

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** I beg to lay on the Table:—

(1) A copy of the Annual Report of the Damodar Valley Corporation and Audit Report on the accounts thereof for the year 1964-65, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-6899].

(2) A supplementary statement on the flood situation in the country. [Placed in Library. See No. LT-6900/66].

Notifications under Government Savings Bank Act, Income Tax Act Customs Act and Central Excises and Salt Act

**The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):** I beg to lay on the Table:—

(1) The Post Office Savings Banks (Amendment) Rules, 1966 published in Notification No. G.S.R. 1208 in Gazette of India dated the 6th August, 1966, under sub-section (3) of section 15 of the Government Savings Bank Act, 1873.

[Placed in Library. See No. LT-6901/66.]

(2) The Income-tax (Second Amendment) Rules, 1966, published in Notification No. S.O. 2451 in Gazette of India dated the 10th August, 1966,

under section 296 of the Income-tax Act, 1961.

[Placed in Library. See No. LT-6902/66.]

(3) A copy each of the following Notifications under section 159 of the Customs Act, 1962:—

(i) G.S.R. 1237 published in Gazette of India dated the 13th August, 1966.

(ii) G.S.R. 1296 published in Gazette of India dated the 17th August, 1966.

(iii) G.S.R. 1297 published in Gazette of India dated the 17th August, 1966.

[Placed in Library. See No. LT-6903/66.]

(4) A copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—

(i) The Customs and Central Excise Duties Export Drawback (General) Sixty-seventh Amendment Rules, 1966, published in Notification No. G.S.R. 1238 in Gazette of India dated the 13th August, 1966.

(ii) The Customs and Central Excise Duties Export Drawback (General) Sixty-fourth Amendment Rules, 1966, published in Notification No. G.S.R. 1239 in Gazette of India dated the 13th August, 1966.

(iii) The Customs and Central Excise Duties Export Drawback (General) Sixty-fifth Amendment Rules, 1966, published in Notification No. G.S.R. 1240 in Gazette of India dated the 13th August, 1966.

(iv) The Customs and Central Excise Duties Export Drawback (General) Sixty-sixth Amendment Rules, 1966,